

scheme which has been working for a period of 2 years on an experimental basis? May I know the findings of the Reserve Bank in this regard?

**Shri Kanungo:** The report broadly says that the working of the scheme has been satisfactory.

**Shri P. K. Deo:** Is there any scheme to extend the scheme to various other areas and institutions on a permanent footing?

**Shri Kanungo:** That is what I have answered already in the last sentence, that it is under consideration.

**Shri Harish Chandra Mathur:** Is it a fact that only the State Bank has made some use of the scheme and the other scheduled banks have not fallen in line so far?

**Shri Kanungo:** I have already answered that nine commercial banks are using the scheme and more have shown interest.

**Mr. Speaker:** Question No. 420 may be put by Shri Yogendra Jha. Everyone said that none of the Members who tabled the question was present; he also did not stand up then.

#### Nepali Rebels in India

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\*420. { **Shri Yogendra Jha:**  
**Shri Raghunath Singh:**  
**Shri A. N. Vidyalkar:**  
**Shri Nath Pai:**

Will the Prime Minister be pleased to state whether Nepal Government have requested India to expel Nepali rebels from India?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** The Government of Nepal have not approached the Government of India officially or unofficially for the extradition of any so-called Nepali rebel from India.

#### WRITTEN ANSWERS TO QUESTIONS

##### Rehabilitation of Political Sufferers

\*407. **Shri Indrajit Gupta:** Will the Minister of Works, Housing and

Supply be pleased to state:

(a) whether a large number of displaced political sufferers and freedom fighters have applied for rehabilitation grants for land purchase and house building purpose in West Bengal;

(b) whether any sum has been sanctioned by Government for this purpose;

(c) if so, how much of it has been disbursed so far;

(d) the steps contemplated for disposing of the undisbursed amounts;

(e) whether the Freedom Fighters Association has made any suggestions on this regard; and

(f) Government's reaction in the matter?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** Yes, applications were received from about 2,600 political sufferers.

(b) Financial assistance amounting to about Rs. 22.60 lakhs has already been sanctioned in about 1,300 cases.

(c) The actual disbursement of loan is made by the Government of West Bengal. Upto March 1962, a sum of about Rs. 5 lakhs had been disbursed as grants and loans.

(d) The State Government has been requested to expedite disbursements.

(e) and (f). The Association has been making frequent representations which have been examined and appropriate action taken.

##### Indian Immigrants to U. K.

\*409. { **Shri Rameshwar Tantia:**  
**Shri Indrajit Gupta:**  
**Shrimati Renu Chakravarty:**  
**Shri Ram Ratan Gupta:**  
**Shri Utitya:**

Will the Prime Minister be pleased to state:

(a) the number of people who left India on the eve of the U.K. Immigration Act, which came into force on 1st July, 1962;

(b) what amount of foreign exchange was involved over such a peak level emigration; and

(c) what has been the position of the movements to U.K. after the Act came into force?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) 2,725 persons left India for the U.K. during June, 1962.

(b) Foreign Exchange released for emigration purposes during June 1962 amounted to Rs. 10,45,537.

(c) The number of emigrants declined sharply with the enforcement of the U.K. Commonwealth Immigrants' Act; during July, 1962 only 524 persons left India for the U.K.

#### Sino-Indian Border Dispute

**\*412. Shri Shree Narayan Das:** Will the Prime Minister be pleased to state:

(a) whether the Chinese version of the text of the report of the officials of India and China on the Sino-Indian border question has now been studied;

(b) if so, the reactions of Government; and

(c) what are the important points on which the report is at variance with our stand?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Yes, Sir.

(b) The Report as published by the Chinese Government appears to be a faithful translation of the original text of our Report in English.

(c) No significant points of variance have been noticed between the Chinese version of the Report and the original Chinese and English texts.

#### Export of Musk or Musk Pods

**\*422. Shri Vidya Charan Shukla:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that unres-

tricted export of musk or musk pods is allowed from the country; and

(b) if not, how exactly the export of this commodity is being regulated?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b). There are no restrictions.

#### Children's Visit to Soviet Union

**\*423. Shri Hem Barua:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a delegation of ten children left for Soviet Union to take part in 35-day international rest camp at Artek;

(b) if so, who selected these delegates;

(c) whether children were selected from all over the country; and

(d) if so, what criterion was laid down in selecting these delegates?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes, Sir.

(b) and (c). The delegates were selected by a Selection Committee of the "Pioneers—International Social and Cultural Organisation for Children" from amongst their members. The membership of the "Pioneers" is open to children from all over the country.

(d) The selection was based on merits and the artistic talent of the children.

#### Monochloro Benzene

**\*424. Shri Tridib Kumar Chaudhuri:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Hindustan Insecticides Ltd., Delhi, which had been manufacturing Monochloro Benzene, a chemical solvent used in dye industry and other chemical industries, as a bye-product has stopped the manufacture of the same;